

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal (AT) (Insolvency) No. 1042 of 2020**

**In the matter of:**

**Assam Company India Ltd.**

**....Appellant**

**Vs.**

**Registrar of Companies, Guwahati**

**....Respondent**

**Present:**

**Appellant: Mr. Robin Singh Sirohi, Advocate**

**ORDER**

**(Through Virtual Mode)**

**08.12.2020:** Mr. Robin Singh Sirohi, Advocate representing the Appellant submits that the connected matter Company Appeal (AT) (Insolvency) No. 1028 of 2020 has been posted for 21<sup>st</sup> January, 2021. He prays for listing of the instant appeal also on the same date.

Let this appeal be also listed along with Company Appeal (AT) (Insolvency) No. 1028 of 2020 on 21<sup>st</sup> January, 2021.

**[Justice Bansi Lal Bhat]**  
**Acting Chairperson**

**[Justice Anant Bijay Singh]**  
**Member (Judicial)**

**[Shreesha Merla]**  
**Member (Technical)**

*AR/g*